

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	O.S. 97/2013 (HEARING) IA/1/2013		Karena Vs Amaramma	RAGHAVENDRA KOLKAR Mallan Gouda Daulath Gouda Patil
2	O.S. 81/2014 (HEARING)		Balayya so Earanna Vs Mareppa so Mudukappa	Syed Tariq Hasan Razvi BASAVARAJ S
3	O.S. 103/2014 (HEARING)		Nabamma wo Bavasab Vs Buddamma wo Late. Ahammedali	A PRAKASH AMARESH PATIL
4	O.S. 81/2015 (HEARING)		Shankargouda So Prabhuraya Vs Rachanagouda So Virabhadrapa Medlapur and Ors.	AMARESH PATIL HANUMANTHRAYA CHINTALAKUNTI
5	O.S. 60/2017 (HEARING) IA/2/2017 IA/1/2017		Bassamma Vs Hanumantha Rao	HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR
6	O.S. 56/2020 (HEARING) IA/1/2020		Mangamma W/o Hanumagouda Vs Hanumangouda S/o Late Manshayya Katamalliyavaru	Venkatesh
7	O.S. 18/2013 (EVIDENCE)		Master Akash Vs Hanamanthamma	RAGHAVENDRA KOLKAR V.M.METI
8	O.S. 136/2015 (EVIDENCE) IA/1/2015		Manshamma Wo Sabayya Vs Sabayya So Amarayya and Ors.	CHANDAYYA PATIL RAGHAVENDRA KOLKAR
9	O.S. 8/2016 (EVIDENCE) IA/1/2016		Shivanna So Rangappa Vs Smt. Hanumanthi Wo Hanumanthraya and Ors.	Suresh BASANAGOUDA DESAI
10	O.S. 23/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Smt.Devakemma Wo Late.Devendrappa and Ors. Vs Siddappa So Late.Devendrppa and Ors.	RAGHAVENDRA KOLKAR
11	O.S. 10/2017 (EVIDENCE) IA/1/2017		Ranganna Vs Bheemasheppa	RAGHAVENDRA KOLKAR GURURAJ PATIL

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12	O.S. 35/2017 (EVIDENCE) IA/1/2017		Khutubuddin Vs Mehaboob	Miss. Lalitha BASAVARAJ S
13	O.S. 45/2017 (EVIDENCE) IA/1/2017		Lakshmi Vs Timmanna	
14	O.S. 101/2017 (EVIDENCE)		Basavaraj Vs Durgamma	HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR
15	O.S. 108/2017 (EVIDENCE) IA/1/2017		Ningappa Vs Bheemavva	RAGHAVENDRA KOLKAR RAGHAVENDRA KOLKAR
16	O.S. 19/2018 (EVIDENCE) IA/1/2018		Mariyappa Vs Dandappa	BASANAGOUDA DESAI BASAVARAJ S
17	O.S. 50/2018 (EVIDENCE) IA/1/2018		Balamma Vs Bavasab	HANUMANTHRAYA CHINTALAKUNTI S.S.PATIL
18	O.S. 69/2018 (EVIDENCE) IA/1/2018		Raj Mohammed Vs Fateem Sab	MAHADEVAPPA.N.K. BASANAGOUDA DESAI
19	O.S. 51/2020 (EVIDENCE)		Lakshmi D/o Piddayya Vs Narayanappa S/o Mahadevappa Baageru	BASAVARAJ S
20	O.S. 52/2020 (EVIDENCE)		Karnataka Gramina Bank Branch At Galag represented by its Manager Shashidhar S/o Nagaraj Vs Hanmantha S/o Nagappa	BASAVARAJ S
21	O.S. 53/2020 (EVIDENCE)		Karnataka Gramina Bank Branch at Galag, represented by its branch Manager Shashidhar S/o Nagaraj Vs Hanmantha S/o Nagappa	BASAVARAJ S
22	O.S. 4/2010 (ARGUMENTS)		Nurjaha Late Azeez Ahamed Munde Vs Naseema Late Azeez Ahamed	N. WAHEED PATIL K.N. Timmapuri

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23	O.S. 137/2015 (ARGUMENTS)		A.Suresh So Linganna Amarapur Vs M.D.Managing Director,	HANUMANTHRAYA CHINTALAKUNTI
24	O.S. 32/2020 (JUDGEMENT)		Karnataka Gramin Bank, Represented by its Branch manager Sri. G.N. Rathod S/o Narayan Vs Smt. Jayashree W/o Budeppa	AMARESH PATIL
25	P and SC 1/2018 (ORDERS)		Ranganna Vs All concerned	A PRAKASH
Cases listed below are adjourned due to Covid 19				
26	O.S. 49/2018 (SUMMONS) IA/1/2018	21-01-2021	Yankamma Vs Sharanappa Padashetty	AMAREGOUDA T BERIGI HANUMANTHRAYA CHINTALAKUNTI
27	O.S. 17/2020 (SUMMONS)	21-01-2021	Smt. Akshata alias Suvarna W/o Raja Channappa Nayak Vs Raja Channappa Nayak S/o Raja Yankanna Nayak	V.M.METI
28	O.S. 60/2020 (SUMMONS)	21-01-2021	Magdum Nayak S/o Jinda Nayak Vs Chandrashekar S/o Sanna Channabassanna	BASAVARAJ S
29	O.S. 61/2020 (SUMMONS)	21-01-2021	Siddappa S/o Bheemanagouda Vs Chandrashekar S/o Sanna Channabassanna	BASAVARAJ S
30	O.S. 85/2016 (HEARING)	21-01-2021	Hanamayya Vs Yankamma	M MOUNESHWARA BASAVARAJ S
31	O.S. 10/2011 (EVIDENCE)	21-01-2021	SMT AMARAPPA Vs DURGAPPA	HANUMANTHRAYA CHINTALAKUNTI S.S.PATIL
32	O.S. 98/2015 (EVIDENCE) IA/1/2015	21-01-2021	Devamma wo Tayappa Vs Durugamma wo Hanumantha	Hanamappa Jerebadi M MOUNESHWARA
33	O.S. 57/2017 (EVIDENCE) IA/1/2017	21-01-2021	Rangappa Vs Sharanappa	HANUMANTHRAYA CHINTALAKUNTI BASAVARAJ S
34	O.S. 81/2017 (EVIDENCE) IA/1/2017	21-01-2021	Dharmya Aliys Dharmanaik Vs Dharmanna	RAGHAVENDRA KOLKAR Chavan Venkatesh

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35	O.S. 104/2017 (EVIDENCE)	21-01-2021	Shaikerappa Vs Tawareppa	Shivappa Pawar
36	O.S. 9/2018 (EVIDENCE) IA/1/2018	21-01-2021	Rangamma Vs Manappa	Mahadevappa N BASAVARAJ S
37	O.S. 38/2018 (EVIDENCE) IA/1/2018	21-01-2021	Hampamma Aliys Chandrakala Vs Nagappa	H Hanumanthappa Ambli
38	O.S. 47/2018 (EVIDENCE) IA/1/2018	21-01-2021	Channanna Vs Shivageni	BASAVARAJ S HANUMANTHRAYA CHINTALAKUNTI
39	O.S. 58/2018 (EVIDENCE) IA/1/2018	21-01-2021	Smt. Ambramma Vs Shivappa	H Hanumanthappa Ambli BASAVARAJ S
40	O.S. 67/2018 (EVIDENCE) IA/1/2018	21-01-2021	Bheemanagouda Vs Mahadevamma	BASAVARAJ S S.S.PATIL
41	O.S. 50/2019 (EVIDENCE)	21-01-2021	Hanumanthappa Vs Nagappa	RAGHAVENDRA KOLKAR RAGHAVENDRA KOLKAR
42	O.S. 65/2014 (Objection)	21-01-2021	Nagamma wo Prahaladrao Vs Sahadev so Yankanna Talwar	AMAREGOUDA T BERIGI A.RAVIKUMAR PATIL

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11:00-01:00 PM				
1	C.C. 175/2013 (EVIDENCE)		GABBUR.P.S. Vs Durugappa	APP A PRAKASH
2	C.C. 374/2014 (EVIDENCE)		Deodurg P.S. Vs Gangappa so Devalappa	APP Chavan Venkatesh
3	C.C. 97/2015 (EVIDENCE)		P.S. Deodurg Vs Rangappa so Hanumayya Meti	APP AMAREGOUDA T BERIGI
4	C.C. 161/2015 (EVIDENCE)		Traffic P.S Deodurg Vs Paramanna so Devendrappa	
5	C.C. 204/2015 (EVIDENCE)		Gabbur P.S Vs Veerabhadrapa so Bassanna	
6	C.C. 262/2015 (EVIDENCE)		JALAHALLI P.S Vs Hanumantha so Hanumayya	APP BASAVARAJ S
7	C.C. 365/2015 (EVIDENCE)		Deodurg P.S Vs Mallikarjun so Adeppa	APP AMAREGOUDA T BERIGI
8	C.C. 379/2015 (EVIDENCE)		Deodurg P.S Vs Cholappa so Obanna Pawar	
9	C.C. 75/2016 (EVIDENCE)		Monayya so Mahadevappa Vs Bheemashankar	APP Hanamappa Jerebadi
10	C.C. 110/2016 (EVIDENCE)		Devadurga P.S Vs Mudukappa	APP Chavan Venkatesh
11	C.C. 173/2016 (EVIDENCE)		YALLAMMA Vs BASVARAJ	
12	C.C. 220/2016 (EVIDENCE)		Ranganath Vs Dodda Hanumantha	APP Hanamappa Jerebadi
13	C.C. 198/2018 (EVIDENCE)		Balwanthrayagouda Vs Basavreddy (A1)	APP K.ASHOK KUMAR
14	C.C. 30/2016 (FRAMING OF CHARGE OR PLEA)		Jalahalli PS Vs Thimmayya so Yellappa	APP Tayappa Nayak
15	C.C. 31/2016 (FRAMING OF CHARGE OR PLEA)		Jalahalli PS Vs Ramesh so Honnappa Naik	APP Hanamappa Jerebadi

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16	C.C. 65/2016 (FRAMING OF CHARGE OR PLEA)		DEVADURGA PS Vs Sanna Mallayya so Baladandappa	
17	Crl.Misc. 150/2017 (ARGUMENTS)		Umadevai Vs Nagappa	BASANAGOUDA DESAI BASAVARAJ S
18	C.C. 73/2016 (JUDGEMENT)		Virupangouda so Basavaredeppa Vs Siddappa	
19	Crl.Misc. 1530/2020 (APPEARANCE OF PARTY)		Mallamma D/o Abriesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
20	Crl.Misc. 1531/2020 (APPEARANCE OF PARTY)		durgashree D/o Niganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
21	Crl.Misc. 1532/2020 (APPEARANCE OF PARTY)		Bhimabai D/o Narasana Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
22	Crl.Misc. 1533/2020 (APPEARANCE OF PARTY)		Sangeeta D/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
23	Crl.Misc. 1534/2020 (APPEARANCE OF PARTY)		Afsana D/o Khaja hussain Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
24	Crl.Misc. 1535/2020 (APPEARANCE OF PARTY)		Shashikumar S/o Narasappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
25	Crl.Misc. 1536/2020 (APPEARANCE OF PARTY)		Raganta S/o Vekoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
26	Crl.Misc. 1537/2020 (APPEARANCE OF PARTY)		Saniya D/o Rasulasaba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
27	Crl.Misc. 1538/2020 (APPEARANCE OF PARTY)		Yanus Mohammed Rasoulasab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak

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28	Crl.Misc. 1539/2020 (APPEARANCE OF PARTY)		Durgaparshad S/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
29	Crl.Misc. 1540/2020 (APPEARANCE OF PARTY)		Devagouda S/o Chanabasava Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
30	Crl.Misc. 1541/2020 (APPEARANCE OF PARTY)		Jyothi D/o Shantappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
31	Crl.Misc. 1542/2020 (APPEARANCE OF PARTY)		Anapurna D/o Venkatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
32	Crl.Misc. 1543/2020 (APPEARANCE OF PARTY)		Goukamma d/o Mallayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
33	Crl.Misc. 1544/2020 (APPEARANCE OF PARTY)		Amobika D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
34	Crl.Misc. 1545/2020 (APPEARANCE OF PARTY)		Rakishata D/o Ramesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
35	Crl.Misc. 1546/2020 (APPEARANCE OF PARTY)		Chitra D/o Devnidrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
36	Crl.Misc. 1547/2020 (APPEARANCE OF PARTY)		Prabhu S/o Pampathi Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
37	Crl.Misc. 1548/2020 (APPEARANCE OF PARTY)		Nagaraj S/o Jambanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
38	Crl.Misc. 1549/2020 (APPEARANCE OF PARTY)		Savnti D/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
39	Crl.Misc. 1550/2020 (APPEARANCE OF PARTY)		V. Kumar S/o Venkatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

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40	Crl.Misc. 1551/2020 (APPEARANCE OF PARTY)		Rajashekar S/o Mahesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
41	Crl.Misc. 1552/2020 (APPEARANCE OF PARTY)		Bhagya D/o Sabayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
42	Crl.Misc. 1553/2020 (APPEARANCE OF PARTY)		Malanabi d/o Babusab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
43	Crl.Misc. 1554/2020 (APPEARANCE OF PARTY)		Komal D/o Venkatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
44	Crl.Misc. 1555/2020 (APPEARANCE OF PARTY)		Mariemma D/o Shivaya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
45	Crl.Misc. 1556/2020 (APPEARANCE OF PARTY)		Nizam Fatima D/o Khajahussian Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
46	Crl.Misc. 1557/2020 (APPEARANCE OF PARTY)		Srikanta S/o Hanumanta Vs The Births and Deaths Registrar, TMC Office, Devadurga	Piddayya T Nayak
47	Crl.Misc. 1558/2020 (APPEARANCE OF PARTY)		Ambika D/o Lokesh Vs The Births and Deaths Registrar, TMC Office, Devadurga	Piddayya T Nayak
48	Crl.Misc. 1559/2020 (APPEARANCE OF PARTY)		Ravikirana s/o Shivaraja Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
49	Crl.Misc. 1560/2020 (APPEARANCE OF PARTY)		Surayanarayana S/o Bhimaraya Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
50	Crl.Misc. 1561/2020 (APPEARANCE OF PARTY)		Anapurana D/o Ragavindra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

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51	Crl.Misc. 1562/2020 (APPEARANCE OF PARTY)		Ravi S/o Ragavindra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
52	Crl.Misc. 1563/2020 (APPEARANCE OF PARTY)		Nikita D/o Madivalappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
53	Crl.Misc. 1564/2020 (APPEARANCE OF PARTY)		Manoja S/o Munesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
54	Crl.Misc. 1565/2020 (APPEARANCE OF PARTY)		Prakesh S/o Mudukappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
55	Crl.Misc. 1566/2020 (APPEARANCE OF PARTY)		Nagaratana D/o Parshorama Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
56	Crl.Misc. 1567/2020 (APPEARANCE OF PARTY)		Mansa D/o Aombriesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
57	Crl.Misc. 1568/2020 (APPEARANCE OF PARTY)		Saniyabegum D/o Muounuddin Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
58	Crl.Misc. 1569/2020 (APPEARANCE OF PARTY)		Ambika D/o Aadiappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
59	Crl.Misc. 1570/2020 (APPEARANCE OF PARTY)		Mounika D/o Mansappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
60	Crl.Misc. 1571/2020 (APPEARANCE OF PARTY)		Hanumantaraya S/o Amaresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
61	Crl.Misc. 1572/2020 (APPEARANCE OF PARTY)		Parushurama S/o Amresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
62	Crl.Misc. 1573/2020 (APPEARANCE OF PARTY)		Pooja D/o Manappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

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63	Crl.Misc. 1574/2020 (APPEARANCE OF PARTY)		Sumtira D/o Manappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
64	Crl.Misc. 1575/2020 (APPEARANCE OF PARTY)		Hussainpasha S/o Anavarasab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
65	Crl.Misc. 1576/2020 (APPEARANCE OF PARTY)		Mustifa S/o Anavarasab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
66	Crl.Misc. 1577/2020 (APPEARANCE OF PARTY)		Arujuna S/o Hulagappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
67	Crl.Misc. 1578/2020 (APPEARANCE OF PARTY)		Renuka d/o Parasappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
68	Crl.Misc. 1579/2020 (APPEARANCE OF PARTY)		Suresh S/o Kariyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
69	Crl.Misc. 1580/2020 (APPEARANCE OF PARTY)		Akasha D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
70	Crl.Misc. 1581/2020 (APPEARANCE OF PARTY)		Shreebhavni D/o Somashekar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
71	Crl.Misc. 1582/2020 (APPEARANCE OF PARTY)		Kanakaraya S/o Kariyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
72	Crl.Misc. 1583/2020 (APPEARANCE OF PARTY)		Shashikala D/o Amaresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
73	Crl.Misc. 1584/2020 (APPEARANCE OF PARTY)		Mallareddy S/o Shanmuka Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
74	Crl.Misc. 1585/2020 (APPEARANCE OF PARTY)		Gangadevi D/o Bhimanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

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75	Crl.Misc. 1586/2020 (APPEARANCE OF PARTY)		Kavita D/o Shanmuka Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
76	Crl.Misc. 1587/2020 (APPEARANCE OF PARTY)		Savitra D/o Amariesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
77	Crl.Misc. 1588/2020 (APPEARANCE OF PARTY)		Anjineyya D/o Shanmuka Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
78	Crl.Misc. 1589/2020 (APPEARANCE OF PARTY)		Ramesh S/o Bhimanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
79	Crl.Misc. 1590/2020 (APPEARANCE OF PARTY)		Renuka D/o Sabanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
80	Crl.Misc. 1591/2020 (APPEARANCE OF PARTY)		Mallieshamma D/o Sabanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
81	Crl.Misc. 1592/2020 (APPEARANCE OF PARTY)		Bhagya D/o Ragavindra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
82	Crl.Misc. 1593/2020 (APPEARANCE OF PARTY)		Ragangtha S/o Raghavendra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
83	Crl.Misc. 1594/2020 (APPEARANCE OF PARTY)		Shivanagouoda Nayak S/o Sabayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
84	Crl.Misc. 1595/2020 (APPEARANCE OF PARTY)		Rakishta D/o Devindrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
85	Crl.Misc. 1596/2020 (APPEARANCE OF PARTY)		Anjamma D/o Devindrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
86	Crl.Misc. 1597/2020 (APPEARANCE OF PARTY)		Renamma d/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

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87	Crl.Misc. 1598/2020 (APPEARANCE OF PARTY)		Nagaraja S/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
88	Crl.Misc. 1599/2020 (APPEARANCE OF PARTY)		Kavri D/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
89	Crl.Misc. 1600/2020 (APPEARANCE OF PARTY)		Vishwanatha S/o Sabanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
90	Crl.Misc. 1601/2020 (APPEARANCE OF PARTY)		Akasha S/o Sabanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
91	Crl.Misc. 1602/2020 (APPEARANCE OF PARTY)		Devegouda S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
92	Crl.Misc. 1603/2020 (APPEARANCE OF PARTY)		Hanumanti D/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Pidayya T Nayak
93	Crl.Misc. 1721/2020 (APPEARANCE OF PARTY)		Nohannadi D/o Ysman Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
94	Crl.Misc. 1722/2020 (APPEARANCE OF PARTY)		Mahek D/o Usman Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
95	Crl.Misc. 1723/2020 (APPEARANCE OF PARTY)		Moulaali S/o Ajmir Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
96	Crl.Misc. 1724/2020 (APPEARANCE OF PARTY)		Saniya Begum D/o Gulzar Beg Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
97	Crl.Misc. 1725/2020 (APPEARANCE OF PARTY)		Modinbi D/o Baheboob Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
98	Crl.Misc. 1726/2020 (APPEARANCE OF PARTY)		Babu S/o Nabi Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi

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99	CrI.Misc. 1727/2020 (APPEARANCE OF PARTY)		MD Basheer Ahmad S/o MD Ibrahim Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
100	CrI.Misc. 1728/2020 (APPEARANCE OF PARTY)		Saniya D/o Babu Miya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Rangappa R Hedderi
Cases listed below are adjourned due to Covid 19				
101	C.C. 89/2013 (SUMMONS)	21-01-2021	Gabbur PS Vs Virupamma	APP BASAVARAJ S
102	C.C. 197/2014 (SUMMONS)	21-01-2021	Jalahalli P.S Vs Yankoba so Amarappa Jutarudavaru	
103	C.C. 259/2017 (SUMMONS)	21-01-2021	State Bank of India Vs Shri Sadashivappa M Gudimani	AMARESH PATIL Hanamappa Jerebadi
104	C.C. 325/2017 (SUMMONS)	21-01-2021	Renamma Vs Bheemayya (A1)	
105	C.C. 165/2018 (SUMMONS)	21-01-2021	Sharanappa Vs Keerappa	
106	C.C. 384/2018 (SUMMONS)	21-01-2021	Sri. Sharanabasappa. H. Subedhar DSP Vs Alibasha	APP Mallayya S.K
107	C.C. 267/2019 (SUMMONS)	21-01-2021	Hanumanthi Vs Chandappa @ Chandrama	APP AMARESH PATIL
108	C.C. 323/2019 (SUMMONS)	21-01-2021	State by Devadurga P.S Vs Dundayya S/o Mallayya Poojari	APP Shivappa Pawar
109	C.C. 327/2019 (SUMMONS)	21-01-2021	Shri. Panduranga Vs Shri. Ravikumar.B. Asuti	AMARESH PATIL
110	CrI.Misc. 9/2020 (SUMMONS)	21-01-2021	Smt. Ashmabeam W/o Murtuza Vs The register of Births and deaths TMC Devadurga	AMAREGOUDA T BERIGI
111	C.C. 37/2020 (SUMMONS)	21-01-2021	State by Devadurga P.S Vs Hanumanth S/o Mahadevappa	APP

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112	C.C. 46/2020 (SUMMONS)	21-01-2021	State by Gabbur P.S Vs Mallikarjuna S/o Sharanappa Gouda	APP Shivappa Pawar
113	C.C. 174/2020 (SUMMONS)	21-01-2021	Sri. Lakkappa. B. Agni. PSI Vs Bheemappa	
114	CrI.Misc. 147/2018 (HEARING)	21-01-2021	Laila Begum Vs Bawasab	V.M.METI M MOUNESHWARA
115	C.C. 108/2020 (HEARING)	21-01-2021	Manjunath G Geologist, Mines and Geologist Department Raichur Vs Shanthappa S/o Gurusiddappa	APP
116	C.C. 37/2014 (EVIDENCE)	21-01-2021	GABBUR P.S Vs Chandru @ Chandrashekar so Shivarajappa	
117	P.C.R. 12/2014 (EVIDENCE)	21-01-2021	Devendrappa so Basavaredeppa Basareddy Vs Basavaraj B. Basavanakoppa	AMAREGOUDA T BERIGI
118	C.C. 302/2014 (EVIDENCE)	21-01-2021	Gabbur P.S Vs Gangappa so Nagappa	APP RAGHAVENDRA KOLKAR
119	C.C. 253/2016 (EVIDENCE)	21-01-2021	laxmi Vs Nagesh	APP Shivappa Pawar
120	C.C. 322/2016 (EVIDENCE)	21-01-2021	Nagaratna Vs Hanumangouda	APP BASANAGOUDA DESAI
121	C.C. 37/2017 (EVIDENCE)	21-01-2021	Mounesh Vs Rangappa	APP GURURAJ PATIL
122	C.C. 91/2017 (EVIDENCE)	21-01-2021	Mallikarjuna Vs Sharanu	APP Mallikarjun Patil
123	C.C. 148/2017 (EVIDENCE)	21-01-2021	Dodda Ramappa Vs Mudakappa (A1)	
124	C.C. 347/2017 (EVIDENCE)	21-01-2021	GUNDAMMA Vs RANGAYYA	APP A PRAKASH

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125	C.C. 423/2017 (EVIDENCE)	21-01-2021	Timmamma Vs Shivaraja	
126	C.C. 489/2017 (EVIDENCE)	21-01-2021	Sharanappa PSI Vs Yallappa(A1)	
127	C.C. 551/2017 (EVIDENCE)	21-01-2021	Sharanappa PSI Vs Amaragunda	APP M MOUNESHWARA
128	C.C. 62/2018 (EVIDENCE)	21-01-2021	Eakbal Vs Basavaraja Nayak PDO	APP GURURAJ PATIL
129	C.C. 346/2018 (EVIDENCE)	21-01-2021	Hosakerappa. K. PSI Vs Shivaputra	APP BASAVARAJ S
130	C.C. 485/2018 (EVIDENCE)	21-01-2021	Shivamma @ Sushilabai Vs Mounesh @ Munappa	APP Chavan Venkatesh
131	C.C. 612/2018 (EVIDENCE)	21-01-2021	Moulsab Vs Channappa	APP Shivappa Pawar
132	CrI.Misc. 196/2018 (EVIDENCE)	21-01-2021	Smt. Nagamma Vs Siddanna	Chavan Venkatesh Basavaraj Hemnur
133	C.C. 66/2019 (EVIDENCE)	21-01-2021	Ningappa Vs Mahammed Khasim Kureshi	APP Shivappa Pawar
134	C.C. 123/2019 (EVIDENCE)	21-01-2021	Shivakumar Gouda S/o Shankrappa Gouda Vs Basalingayya S/o Kambalayya	APP BASAVARAJ S
135	CrI.Misc. 133/2019 (EVIDENCE)	21-01-2021	Smt. Mahadevi @ Lakshmi Vs Jalendra	RAGHAVENDRA KOLKAR BASAVARAJ S
136	C.C. 262/2019 (EVIDENCE)	21-01-2021	Veerasha Vs Narasanna	APP MAHADEVAPPA.N.K.
137	C.C. 45/2016 (ARGUMENTS)	21-01-2021	GABBUR.P.S. Vs Shantappa so Shivajatappa	APP GURURAJ PATIL
138	CrI.Misc. 204/2016 (ARGUMENTS)	21-01-2021	Lalithamma Vs Sidramreddy @ Sidram	BASAVARAJ S BASANAGOUDA DESAI
139	C.C. 178/2018 (APPEARANCE OF ACCUSSED)	21-01-2021	AZAM ASI DEVADURGA Vs Venkobagiri @ Venkoba	APP

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140	C.C. 121/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Sumangala W/o Siddayya Vs Shivakumar Gouda S/o Shenkrappa Gouda	
141	C.C. 71/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Gabbur P.S Vs Earappa S/o Shankarappa	APP
142	C.C. 72/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Gabbur P.S Vs Shekrappa S/o Siddayya	APP
143	C.C. 146/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S. Vs Shivaraj S/o Bheemaraya Mandiyavaru	APP
144	C.C. 148/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S. Vs Pariena Sab S/o Khasimsab	APP
145	C.C. 193/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S Vs Manshaya S/o Rangayya	App
146	C.C. 203/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S Vs Ramanna S/o Budeppa	APP
147	C.C. 207/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S Vs Rangappa @ Rangayya S/o Bailappa	APP
148	C.C. 232/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S. Vs Khajamohinuddin S/o Noorahmd Sab	APP
149	C.C. 461/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga. P. S Vs Suresh Gouda S/o Shekarappa Gouda	APP
150	C.C. 487/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S Vs Lingangouda S/o Hanumantraya Hosamani	A.P.P
151	C.C. 492/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Gabbur P.S Vs Sugurappa @ Surayya Swamy S/o Kambalayya Swamy	APP
152	C.C. 506/2020 (APPEARANCE OF ACCUSED)	21-01-2021	State by Devadurga P.S Vs Khasim Sab S/o Mahiboob Sab	APP

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153	C.C. 389/2014 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Gabbur P.S Vs Mallikarjun so Rachayya Swamy DEAD	APP
154	C.C. 159/2016 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Gundappa Vs Venkatesh	APP HANUMANTHRAYA CHINTALAKUNTI
155	C.C. 310/2016 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Amaresh Hugar PSI Vs Renukamma	APP M MOUNESHWARA
156	C.C. 338/2016 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Basavanth Singh Vs Dhananjayya	APP BASAVARAJ S
157	C.C. 296/2017 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Lakshman Vs Ramesh	APP
158	C.C. 308/2017 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Akash Vs Basavaraj	APP Basavaraja R Mannapuri
159	C.C. 481/2017 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Nagaraja Vs Bhimanna Aliys Bhimaraya	APP BASAVARAJ S
160	C.C. 582/2017 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Virupanna Vs Basavaraja	APP A.RAVIKUMAR PATIL
161	C.C. 69/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	S.N PRABAKAR Vs Yankanna	APP Shukumuni Reddy
162	C.C. 97/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Shivamma Vs Badrappa (A1)	APP Tayappa Nayak
163	C.C. 107/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	B.S. Hosalli P.S.I Vs Modinsab	APP Shivappa Pawar
164	C.C. 209/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Sharnabasava Vs Lakshmi	APP Ravikumar Allundi
165	C.C. 215/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Yallamma Vs Rangappa	APP Nagaraja N
166	C.C. 219/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	KSP Through Sanjeev Kumar. T. CPI Vs Rachanna	APP M MOUNESHWARA

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167	C.C. 388/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	HANUMANTHRAYA Vs Hanumantraya	APP M MOUNESHWARA
168	C.C. 427/2018 (FRAMING OF CHARGE OR PLEA)	21-01-2021	KSP Through Sanjeev Kumar. T CPI Vs Chandappa	APP Shivappa Pawar
169	C.C. 10/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Basappa Vs Mallappa	APP BASAVARAJ S
170	C.C. 54/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	L.B. Agni Vs Nagaraja	APP Shukumuni Reddy
171	C.C. 72/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Ajajakhan Vs Sharana Madagalle @ Sharanabasava	APP A.RAVIKUMAR PATIL
172	C.C. 110/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Mahimood S/o Maheboob ali Vs chand Mahiboob S/o Ibrahim sab(A1)	APP Krishna Bhatt
173	C.C. 115/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Marena S/o Tammanna Vs Bheemareddy Aliyas Sharanappa	APP Tayappa Nayak
174	C.C. 219/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Sri. Sharanabasava Vs Ramesh (Dead)	APP BASAVARAJ S
175	C.C. 175/2020 (FRAMING OF CHARGE OR PLEA)	21-01-2021	State by P.S. Gabbur Vs Laxshman S/o Jaganath	APP
176	C.C. 522/2018 (ACCUSED STATEMENT u/s 313 CrPC)	21-01-2021	Nagaraja Vs Mounesh	APP M MOUNESHWARA
177	C.C. 183/2015 (WARRANT)	21-01-2021	Jalahalli P.S Vs Mallappa so Siddanna	APP RAGHAVENDRA KOLKAR
178	C.C. 445/2017 (WARRANT)	21-01-2021	Shivanagouda Vs Durugappa (A1)	
179	C.C. 522/2017 (WARRANT)	21-01-2021	Doulath N.K CPI Vs Rangappa	APP HANUMANTHRAYA CHINTALAKUNTI

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180	C.C. 542/2017 (WARRANT)	21-01-2021	Sri. Sidraya Balurji P.S.I Vs Bandenavaz	APP
181	C.C. 99/2018 (WARRANT)	21-01-2021	Doulat N.K CPI Vs Hanumantha	APP Chavan Venkatesh
182	C.C. 179/2018 (WARRANT)	21-01-2021	Lokesh B.J. IPS ASP Deodurga P.S Vs Bhimappa	APP BASAVARAJ S
183	C.C. 247/2018 (WARRANT)	21-01-2021	Sanjeev Kumar CPI Deodurga Vs Shankrappa	APP RAGHAVENDRA KOLKAR
184	C.C. 405/2018 (WARRANT)	21-01-2021	Shivakumar Vs Paramanna	APP
185	C.C. 467/2018 (WARRANT)	21-01-2021	KSP Through Sanjeev Kumar.T. CPI Deodurga Vs Mallappa Harijan (A1)	APP
186	C.C. 493/2018 (WARRANT)	21-01-2021	Ashoka Reddy Patil Assistant Engineer KBJNL Yarama Vs Ibrahim	APP Chavan Venkatesh
187	C.C. 304/2019 (WARRANT)	21-01-2021	Srinivas S/o Chandanna Vs Mahendra Akkaraki S/o Kariyappa Akkaraki	BASANAGOUDA DESAI
188	Crl.Misc. 110/2020 (Objection)	21-01-2021	Smt. Shivamma W/o Badrappa Vs Badrappa S/o Shivappa	Venkatesh HANUMANTHRAYA CHINTALAKUNTI

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1	O.S. 53/2016 (SUMMONS)		Ravindranath So Sharanappa Hotti Vs The Commissioner Karnataka Griha Mandali Kaveri Bhavan Bangalore	
2	FDP 8/2016 (SUMMONS)		Smt. Huligemma Wo Hanumayya Vs Channa Basayya So Late Mallayya	RAJA PANDURANG NAIK
3	R.A. 40/2016 (SUMMONS)		Mohdinbee Wo Khasimsab @ Khasimali Vs Kulusmbee Wo Balesab	H.MEENAPPA.RAO
4	R.A. 3/2019 (SUMMONS)		Smt.Jaibunbee @ Zainabee W/o Bavasab (D/o Rasoolsab) Vs Nabi Rasool S/o Khaja Hussain Sab	Basavaraj.S
5	O.S. 51/2020 (SUMMONS) IA/1/2020 IA/2/2020		Tayamma W/o Channareddy alias Jambanna Vs Budeppa S/o Late. Nagappa Yadav	BASAVARAJ S
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6	Misc 81/2016 (SUMMONS)		Rangana gouda So. Hanuma gouda and ors. Vs Smt.Hanumanthi Wo. Late. Balayya and Ors.	
7	O.S. 126/2018 (SUMMONS)		Suganna S/o Linganna Vs Virupanna S/o Suganna aliyas Sugappa	H.L.C
8	M.C. 2/2020 (APPEARANCE OF PARTY)		Nazeema Parveen W/o Deepak Vs Deepak S/o Rathan (Rajapooth)	HANUMANTHRAYA CHINTALAKUNTI
9	M.C. 8/2020 (APPEARANCE OF PARTY)		Smt.Sridevi W/o Mahantesh Bijjaragi Vs Mahantesh S/o Shankrappa Bijjaragi	RAGHAVENDRA KOLKAR
10	R.A. 48/2016 (HEARING)		Honnappa So Late Rangappa Chawdi Vs Ningappa So Thimmappa	MOUNESHWARA.M.
11	O.S. 6/2020 (HEARING) IA/1/2020		Renuka W/o Late.Ranganatha(Jampina) Vs Shivappa S/o Late. Rangayya(Jampin)	HANUMANTHRAYA CHINTALAKUNTI

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12	O.S. 36/2016 (EVIDENCE)		lalbee Vs Beemavva	Hanumanthraya
13	O.S. 91/2016 (EVIDENCE) IA/1/2014		Shivappa So Laxmayya Vs Gurappa So Nega Naik	R.PAMAPATHI
14	O.S. 103/2016 (EVIDENCE)		Krishtappa Vs Smt. Ayyamma	S.S.Patil
15	O.S. 130/2016 (EVIDENCE)		Chanda Hussain So Abusale Jangi Vs Abdul Khadeer So Ismail sab	CHANDAYYA PATEL
16	O.S. 146/2016 (EVIDENCE)		Hanmantraya @ Hanmanthraya So Late Balabadrappa @ Balabadrappa Vs Kristappa @ Krishnappa So Late Balabadrappa Balabadrappa	H.L.C.
17	O.S. 189/2016 (EVIDENCE) IA/1/2016		Ramanna So. Honnakerappa Vs Sanna Mallappa So. Lingappa Bhagil	CHANDAYYA PATIL
18	O.S. 216/2016 (EVIDENCE)		Sanna Bheemanna Udbal So. Late.Hanmanthappa alias Hanmanthraya alias Hanmanth Vs Dodda Bheemanna Udbal So. Late. Hanmanthappa alias Hanmanthrya alias Hanmantha	S.S.PATIL
19	O.S. 14/2017 (EVIDENCE) IA/1/2017		Sharanagouda S/o Bhemanna Biradar, Mali Patil Vs Hanumanthraya S/o Dandappa Kambadal	AMAREGOUDA T BERIGI
20	O.S. 25/2017 (EVIDENCE)		Pampanna S.o Late.Bhimshappa Vs Gangamma W.o Late. Gurappa Lamani	HANUMANTHRAYA CHINTALAKUNTI
21	O.S. 38/2017 (EVIDENCE)		Hanumantha alias Hanumayya s/o Shivappa Vs Babu S/o Tipayya alias Thimayya, since dead by his Lrs	CHANDAYYA PATIL
22	Misc 40/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Smt.Gouramma W.o Late.Shivappa Vs Yallamma W.o Late. Bheenaaraya and Ors.	H.Meenappa
23	O.S. 125/2017 (EVIDENCE) IA/1/2017		Amaramma W.o Siddappa Bulla and D.o Rangappa Vs Laxmi W.o Rayappa and D.o Rangappa	N.Hussain Pasha

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24	O.S. 4/2018 (EVIDENCE) IA/1/2018		Rajeshree W.o Late. Surendra Vs Shankar S.o Late. Ramanna Nayak	Basavaraj Kanapur
25	M.C. 1/2018 (EVIDENCE)		Renuka Alias Madhusri W.o Chandrashekhhar Alias Chandrashekhhar Sugur Vs Shekhar Alias Chandrashekhhar S.o Mallappa Sugur	Mannapuri Basavaraja
26	M.V.C. 23/2018 (EVIDENCE)		Ismail S/o Maheboob Sab Vs Mahadevappa S/o Hanamavva	GURURAJ PATIL
27	O.S. 9/2018 (EVIDENCE) IA/1/2018		Jayappa S.o Late.Timmanna Vs Tippanna S.o Late. Timmanna	S.S.PATIL
28	O.S. 33/2018 (EVIDENCE)		Hanumantharao, Muzumdar S.o Late.Khande Rao Vs Sharanappa S.o Mallikarjuna	S.S.PATIL
29	O.S. 62/2018 (EVIDENCE) IA/1/2018		Maddina Venakata Rao S/o Venkayya Vs Syed Syeedul Hasana S/o Syed Abdul Mohsin	H Meenappa
30	O.S. 92/2018 (EVIDENCE)		Basavaraj S/o Late. Chandraya aliyas Chandrayagouda Vs Bheemangouda S/o Late. Chanddraya aliyas Chandrayagouda	Basanagouda Desai
31	O.S. 116/2018 (EVIDENCE) IA/1/2018		Manishamma W/o Shivanna Mulgeri Vs Yankoba S/o late. Shivaraya kalamgeri	H.L.C
32	O.S. 120/2018 (EVIDENCE) IA/1/2018		Manishamma Aliyas Mudemma W/o Shivanna Mulgeri Vs Yankoba S/o Late Shivaraya Kalamgeri	H.L.C
33	O.S. 131/2018 (EVIDENCE) IA/1/2018		Ambamma W/o Hussainappa D/o Late. Kadappa Vs Nagamma W/o Late. Kadappa	MAHADEVAPPA.N.K.
34	O.S. 140/2018 (EVIDENCE) IA/1/2018		Basavaraj S/o Hampayya Vs Akkamma aliyas Renamma W/o Hampayya	Mahabaleshwar
35	O.S. 149/2018 (EVIDENCE)		Virupayya S/o Late. Channabasayya Vs Channaveerayya S/o Late Virupayya	H.L.C

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36	O.S. 30/2019 (EVIDENCE)		Mohammed Sab S/o Late. Hussain Sab Vs Basha S/o Late. Rajanna	V.M.METI
37	O.S. 55/2019 (EVIDENCE)		Smt.Leelavathi W/o Hanumanth Vs Krishtappa S/o Jangleppa Alias Jangappa Hosmani	Mannapuri Basavaraja
38	O.S. 67/2019 (EVIDENCE)		Hanumanthi @ Padma D/o Late Shivaputra (W/o Moulappa) Vs Anjamma D/o Late.Shivaputra (W/o Sharanappa)	R.Bhimanna
39	O.S. 69/2019 (EVIDENCE) IA/1/2019		Smt.Shivamma W/o Late.Shivappa Vs Lakshaman Ray S/o Balayya	HANUMANTHRAYA CHINTALAKUNTI
40	O.S. 70/2019 (EVIDENCE) IA/1/2019		Prabhuraya S/o Late.Yallappa Melakal Vs Yallamma W/o Late. Yallappa Melakal	HANUMANTHRAYA CHINTALAKUNTI
41	O.S. 72/2019 (EVIDENCE) IA/1/2019		Timmanna S/o Rangayya Vs Ramayya S/o Tippanna Myakal Doddi	HANUMANTHRAYA CHINTALAKUNTI
42	O.S. 77/2019 (EVIDENCE) IA/1/2019		Smt.Nagamma W/o Mallanna Hugaar Vs Channaveera S/o Shanthaveera Swamy	RAGHAVENDRA KOLKAR
43	O.S. 104/2019 (EVIDENCE)		Sushilamma W/o Hanumappa Devadasi Vs Roojamma W/o Kareappa Balatagi	B.R.Mannapuri
44	O.S. 112/2019 (EVIDENCE)		Basalingappa S/o Late.Shankrappa Vs Nagappa S/o Late.Shankrappa Veshagar	AMARESH PATIL
45	O.S. 16/2020 (EVIDENCE) IA/1/2020		Channamma W/o Rangappa Vs Basavaraj s/o Yankappa	HANUMANTHRAYA CHINTALAKUNTI
46	O.S. 31/2020 (EVIDENCE) IA/1/2020		Smt.Indiramma @ Narasamma W/o V.Narasanna Vs Mahantesha S/o Late.Eshwarappa	V.M.METI
47	O.S. 34/2020 (EVIDENCE) IA/1/2020		Ramesh S/o Shankrappa Vs Shankrappa S/o Late. Hanumanthraya	BASANAGOUDA DESAI

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48	O.S. 42/2020 (EVIDENCE) IA/1/2020		Mahadevappa S/o Ramappa Vs Lingamma W/o Hampanna	Srinivas BK
49	O.S. 38/2016 (ARGUMENTS)		Sharanappa Vs Shikhareshwar and others	SATEESH.V.
50	R.A. 26/2016 (ARGUMENTS)		Amaranna So Guganna Sahukar Vs Devendrappa Gouda So Amaregouda	SHASHIDHARGOUDA.KELLUR
51	R.A. 6/2017 (ARGUMENTS)		Devendrappa Gouda S.o Amaranna dead by Lrs. Vs Amaranna S.o Suganna Sahukar	H.M
52	O.S. 140/2016 (JUDGMENTS)		Jagannathareddy Vs Smt. Gouramma	B.V.PATIL
53	O.S. 70/2020 (ORDERS) IA/1/2020		Venkoba S/o Muddanna Vs Goyappa S/o Hulagappa Dayi	BASAVARAJ S
54	O.S. 20/2018 (ISSUES) IA/1/2018		Smt.Nagamamma W.o Late.Bhimaraya Vs Smt.Parvatamma W.o Ranganna	MAHADEVAPPA.N.K.
55	O.S. 97/2018 (ARGUMENTS)		Smt. Bassamma W/o Shankrappa(D/o Linganna) Vs Siddalingappa Ganekal S/o Late. Linganna	S.S.PATIL
56	O.S. 44/2018 (Objections)		Mangamma W/o Manasheyya D.o Late.Bheemayya Vs Narasappa S/o Manasheyya Shaki	BASAVARAJ S
57	O.S. 70/2018 (Written statement) IA/1/2018		Gangappa S/o Late Lingappa Harijan Vs Budeppa S/o Late Sayebanna Kurbar	HANUMANTHRAYA CHINTALAKUNTI
58	O.S. 118/2018 (Written statement)		Smt. Hanumanthi W/o Late. Yankanna Vs Smt. Yankamma W/o Nandappa(D/o Late. Rangappa)	S.S. Patil

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1	C.C. 12/2018 (SUMMONS)		Sanjivm Kumar Trilok CPI Vs Siddalingappa H S.o Hanumappa Kolapanavar	
2	C.C. 67/2018 (SUMMONS)		Sanjiv Kumar T CPI Vs Dhushant Chouwhan S/o Somla Chouwhan(A1)	
3	C.C. 73/2018 (SUMMONS)		V. Shankarappa PSI Vs Honnappa S/o Mallappa Kattikar	
4	C.C. 87/2018 (SUMMONS)		Sanjiv Kumar T CPI Vs Nagraj S/o Basangouda Biradar(A1)	
5	C.C. 93/2018 (SUMMONS)		M Vishvanath Vs Vishwaradhaya Dimme S/o Shivaraya Dimme	
6	C.C. 111/2018 (SUMMONS)		M Vishvanath Vs Mehaboob sab S/o Lal sab (A1)	
7	C.C. 129/2018 (SUMMONS)		V. Shankarappa PSI Vs Venkatesh S/o Durugayya (A1)	
8	C.C. 133/2018 (SUMMONS)		V. Shankarappa PSI Vs Dhanasing Aliyas Ganesh Chawvan S/o Nandappa(A1)	
9	C.C. 138/2018 (SUMMONS)		M Vishvanath Vs Hanumappa S/oBhimaraya Madivala	
10	C.C. 158/2018 (SUMMONS)		M. Vishwanath Vs Kanakappa S/o Yellappa	
11	C.C. 54/2020 (SUMMONS)		PSI Jalahalli P.S. Vs Sharanappa S/o Hanumanth Ambiger	
12	C.C. 102/2018 (HBC- Hearing before charge)		Gurushantappa S/o Shivappa Hadapad Vs Paramanna S/o Earanna Aliyas Erappa Banagandi	

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13	C.C. 260/2020 (HBC- Hearing before charge)		Pavadappa S/o Ramappa Vs Balayya S/o Basavaraj	BASANAGOUDA DESAI
